

[*Translation*]

Construction of Roads under RLEGP in Uttar Pradesh

980. SHRI RAJ KUMAR RAI: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the roads to be constructed in Uttar Pradesh under Rural Landless Employment Guarantee Programme during the current year; and

(b) the expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) and (b): In Uttar Pradesh a total of 1000 kms of earth work and 2700 Kms of soling of roads is proposed to be done under the Rural Landless Employment Guarantee Programme during the current year. The expected expenditure on these works during the current year would be of the order of Rs. 44 crores including the State Share.

[*English*]

Measures for Development of Food Processing Industries

981. SHRI RADHAKANTA DIGAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have taken a series of measures for the development of Food Processing Industry;

(b) if so, whether the interest of private sector industry as well as the small scale sector would be kept in mind while implementing those measures; and

(c) the details of guidelines issued to the State Governments in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) Yes, Sir.

(c) No guidelines have been issued so far to the State Governments. The State Governments have only been requested to form nodal agencies to ensure the development of the food processing sector.

Increasing Production of Fruits and Vegetables

982. SHRI SAIFUDDIN CHOWDHARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to develop and increase the production of fruits and vegetables in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) and (b). Government of India is already implementing various schemes for increasing production of fruits and vegetables. They include:

(i) Improved technology for quality apple production for supply of micro-nutrients, sprayers and anti-hail nets at subsidised rates in the State of J & K., H.P., U.P. and Arunachal Pradesh.

(ii) Demonstration programme for banana in Goa and pineapple in Arunachal Pradesh and Andaman Nicobar Islands.

(iii) Elite Progeny Orchard Scheme for production of quality planting material at ten farms of the State Farms Corporation of India.

(iv) Strengthening of departmental nurseries through National Horticulture Board for production of quality fruit plants.

Accommodation to the Lecturers of Delhi University

983. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the criteria laid down by the university of Delhi regarding allotment of residential accommodation to Professors/lecturers of the University;

(b) whether any separate pool is maintained for the Scheduled Caste/Scheduled Tribes Professors/Lecturers of the University;

(c) if so, the details of accommodation provided during last two years to Scheduled Caste/Scheduled Tribes Professors/Lecturers;

(d) the number of Schedules Caste/Scheduled Tribes Professors/Lecturers who have not been allotted accommodation so far; and

(e) the steps taken by Government to allot the quarters to persons who have not yet been allotted quarters expeditiously?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) Residential accommodation to University teachers is allotted by the Pro-Vice Chancellor/Vice-Chancellor in accor-

dance with the provisions of the Rules framed by the Executive Council in this behalf.

(b) Yes, Sir.

(c) Two teachers in these categories have been provided accommodation. Besides, two more teachers were offered accommodation but did not accept it.

(d) No application from any such teacher for allotment of accommodation is pending with the University.

(e) Does not arise.

SAARC Teachers' Convention

984. SHRIMATI D.K. BHANDARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a convention of teachers of SAARC countries has been organised in the country during October, 1988;

(b) if so, the details thereof;

(c) the motto of this convention;

(d) the criteria adopted for selection of teachers for this convention;

(e) the number of teachers, State-wise who participated in the convention;

(f) whether Government propose to relax the existing criteria to encourage the teachers from educationally backward State to join the convention in future; and

(g) if so, the detail thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN